

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.2914
TO BE ANSWERED ON AUGUST 2, 2017
BASIC URBAN REFORMS

No.2914 SHRI JYOTIRADITYA M. SCINDIA:

SHRI KAMAL NATH:

Will the Minister of Housing and Urban Affairs be pleased to state:

- a) whether most of the municipalities in the cities selected under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) lag in basic urban reforms;
- b) if so, the facts and the details in this regard;
- c) whether the Union Government proposes to effectively implement AMRUT in all the cities having population of 50000 and above; and
- d) if so, the steps Union Government proposes to take to tone up the functioning of all the municipalities in the selected cities?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN AFFAIRS

(RAO INDERJIT SINGH)

(a) :No, Madam. During the year 2015-16, 20 States/UTs have got the reform incentives for implementation of the 1st year reforms and during the year 2016-17, 16 States/UTs have got the reform incentives for implementation of 2nd year reforms.

(b) :Does not arise

(c)&(d): AMRUT covers cities having a population of one lakh and above apart from certain other categories of cities. The mission is being effectively implemented in all Mission cities.

H-11016/20/2017-AMRUT I

Sub:- Lok Sabha USQ No. 2914 for 02.08.2017 reg. “ Basic Urban Reforms”

PUC is an admitted version of LSUSQ No.2914 for 02.08.2017 reg. “Basic Urban Reforms “asked by Shri.Jyotiraditya M. Scindia & Shri. Kamal Nath”

2. The text of the question is as under:-

- a. whether most of the municipalities in the cities selected under Atal Mission for Rejuvenation and Urban Transformation(AMRUT) lag in basic urban reforms;
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- c. whether the Union Government proposes to effectively implement AMRUT in all the cities having population of 50000 and above; and
- d. if so, the steps Union Government proposes to take to tone up the functioning of all the municipalities in the selected cities?

3. The point wise reply of the question is as under:-

- (a) No Sir. During the year 2015-16, 20 States/UTs have got the reform incentives for implementation of the 1st year reforms and during the year 2016-17, 16 States/UTs have got the reform incentives for implementation of 2nd year reforms.
- (b) Does not arise
- (c)&(d) AMRUT covers cities having a population of one lakh and above apart from certain other categories of cities. The mission is being effectively implemented in all Mission cities.

4. Accordingly, a draft reply to the question is attempted and placed below for approval of Hon’ble MOS please.

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No.2914, SHRI JYOTIRADITYA M. SCINDIA AND SHRI KAMAL NATH:

Will the Minister of Housing and Urban Affairs be pleased to state:

- e) whether most of the municipalities in the cities selected under Atal Mission for Rejuvenation and Urban Transformation(AMRUT) lag in basic urban reforms;
- f) if so, the facts and the details in this regard;
- g) whether the Union Government proposes to effectively implement AMRUT in all the cities having population of 50000 and above; and
- h) if so, the steps Union Government proposes to take to tone up the functioning of all the municipalities in the selected cities?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN AFFAIRS
(RAO INDERJEET SINGH)

- (b) No Sir. Some instances of implementation of urban reforms during 2015-17 are: 19 states have transferred all 18 functions in 413 Urban Local Bodies(ULBs); 363 ULBs achieved full potential of advertisement revenue; 301 ULBs have established systems for the maintenance of parks; 308 ULBs have awarded and completed the credit rating; 21 states established municipal cadres; 367 ULBs have appointed internal auditors; 321 ULBs have published financial statements on website; 21 states established State Finance Commission(SFC); 20 states have implemented SFC recommendations.
- (b) Does not arise

(c)&(d) AMRUT covers cities having a population of one lakh and above apart from certain other categories of cities. The mission is being effectively implemented in all Mission cities.

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M/o Housing and Urban Affairs

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3. Based on the information available and information provided by Director(AMRUT) on pre-page, the point wise reply of the question is as under:-

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